

ITEM NO.24

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 2039/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

Date : 16-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankit Goel, AOR
Mr. Sahil Patel, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has not filed spare copies for issuance of notice of lodgment of petition of appeal. However, ld. Counsel, Mr Nikhil Sharma appearing on behalf of Mr Ankit Goel, Advocate-on-record prays for further one weeks time to do the needful. Prayer is allowed. If spare copies are filed within the time granted, process as per rules and list again on 24.7.2024. If spare copies are not filed within the time granted, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

APARNA AJITSARIA
Registrar